



It is submitted that counsel for the petitioner has filed rejoinder affidavit to the counter affidavit of respondent no.2 (common) in both the matters. Rejoinder affidavit have been included in the respondent Special Leave Petition paper books.

Service of show cause notice is already complete in both the matters.

The matters above mentioned are listed before the Hon'ble Court with this Office Report.

DATED this the 25<sup>th</sup> Day of April, 2017.

ASSISTANT REGISTRAR

Copy to:-

Mr. C.D. Singh, Advocate  
Mr. Devashish Bharuka, Advocate  
Mr. Akshat Shrivastava, Advocate

ASSISTANT REGISTRAR

C2/msn